

Kakinada-Vizag-Srikakulam natural gas pipeline

2857. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of status of Kakinada-Vizag-Srikakulam natural gas pipeline;
- (b) when the project was started and whether there is any time and cost overrun;
- (c) if so, the details thereof; and
- (d) by when the project is going to be completed and details of villages and number of households that are going to be benefited through the proposed line?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities to lay, build, operate or expand gas pipeline and for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB has informed that they have authorized 391 km. long Kakinada-Vishakhapatnam-Srikakulam Natural Gas Pipeline (KSPL) to Andhra Pradesh Gas Distribution Corporation Limited (APGDC) on 16.07.2014. APGDC has been granted extension until 30th June, 2020 and 30th June, 2021 to complete Kakinada-Vishakhapatnam and Vishakhapatnam-Srikakulam pipeline sections of KSPL respectively and are at various stages of execution. This pipeline is passing through the villages/districts of East Godavari, Vishakhapatnam, Vizianagaram, Srikakulam of Andhra Pradesh and will provide CNG/PNG as per minimum work programme in these districts.

Piped cooking fuel to households

2858. SHRI A. MOHAMMEDJAN: Will the Minister of PETROLEUM AND NATURAL Gas be pleased to state:

- (a) whether it is a fact that Government is considering to cover more districts in the country with piped cooking fuel to households;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Government is considering to set up more CNG stations in the States; and